Annexure-2

Name of the corporate debtor: Mark Infrastructure Private Limited; Date of commencement of CIRP:30.12.2021; List of creditors as on:30.03.2022 List of unsecured financial creditors belonging to any class of creditors (Amount in ?)

	Name of creditor	Details of claim received Details of claim admitted							Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
l. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off		under verification	
	Fullerton India Credit Company Limited (FICCL)	1/2/2020	2,503,172.82		Un Secured Financial Creditor	0	NO	1.90%	0	0	267,547	0	Reports Generated are as on 12/01/2022 where as report required as on 30/12/2021 is not provided. There are Charges like Interest on Termination, Foreclosure Charges, GST and Pending Installments amounting to 6,62,051.48 which needs an explanation. Hence Presently O/s as per Books of Mark is Considered i.e., 21,46,969.59
2	Moel Infrastructure Pvt Ltd	4/2/2020	1,192,419.00	956,166.00	Un Secured Financial Creditor	0	NO	0.81%	0	0	236,253	0	Interest is not allowed for lack of evidence and documentation Ledger Copy is Not received 3. Payments made ar not shown 4. Hence Amount as per Mark Books is considered.
3	Velineni Uma Maheswara Rao	3/9/2020	10,459,872.00		Un Secured Financial Creditor	0	NO	8.84%	0	0	43,110	0	Based on MoU, Amount is Considered and Interest is calculated upto 30.12.2021
4	Sri Krishnadevaraya Hatcheries Pv	3/9/2020	10,617,478.00		Un Secured Financial Creditor	0	NO	8.96%	0	0	62,382	0	Interest is not allowed for lack of evidence and documentation
5	Poonawalla Fincorp	3/10/2020	1,787,034.00		Un Secured Financial Creditor	0	NO	1.52%	0	0	-	0	Claim is Revised and accepted
6	HDFC Bank Limited	3/16/2020	2,268,361.95		Un Secured Financial Creditor	0	NO	1.83%	0	0	111,356	0	Calculation and Statement sheet are till 19/1/2012, request for a statement till 30.12.2021 are not provided. There are Prepayment Charges and Interest till the date of Prepayment levied, which needs an explanation. 3. Hence Presently O/s as per Books of Mark is Considered i.e., 2076036.95
	TOTAL		28.828.33	8 28,107,689				23.86%	-		720.649		Considered i.e., 2070030.95